

Appendix Table 3: Revenue Receipts

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	4,31,021	5,08,775	5,31,429	6,06,733	1,00,408	23.3	11,282	2.2	75,304	14.2
I. Tax Revenue (A+B)	3,06,332	3,57,499	3,72,817	4,30,222	66,485	21.7	6,194	1.7	57,405	15.4
A. Revenue from States' Taxes (i to iii)	2,12,307	2,48,080	2,57,080	2,94,038	44,773	21.1	-123	-	36,958	14.4
(i) Taxes on Income (a+b)	2,563	2,721	2,864	3,028	301	11.7	143	5.3	164	5.7
(a) Agricultural Income Tax	17	22	21	26	5	29.0	-1	-3.0	5	23.1
(b) Tax on Professions, Trades, Callings and Employment	2,547	2,699	2,843	3,002	296	11.6	144	5.3	159	5.6
(ii) Taxes on Property and Capital Transactions (a to c)	27,667	30,779	34,080	40,310	6,413	23.2	2,401	7.6	6,230	18.3
(a) Stamps and Registration Fees	24,868	27,344	30,903	36,862	6,036	24.3	2,659	9.4	5,958	19.3
(b) Land Revenue	2,716	3,332	3,070	3,287	353	13.0	-263	-7.9	217	7.1
(c) Urban Immovable Property Tax	83	102	107	162	24	28.6	5	4.6	55	51.4
(iii) Taxes on Commodities and Services (a to g)	1,82,077	2,14,578	2,20,136	2,50,700	38,059	20.9	-2,667	-1.2	30,564	13.9
(a) Sales Tax*	1,28,769	1,54,342	1,58,113	1,82,973	29,343	22.8	-2,819	-1.8	24,860	15.7
(b) State Excise Duties	25,036	28,558	29,409	31,578	4,374	17.5	-124	-0.4	2,169	7.4
(c) Taxes on Vehicles	11,964	13,232	13,572	15,222	1,608	13.4	-50	-0.4	1,650	12.2
(d) Taxes on Passengers and Goods	6,450	7,463	7,746	8,509	1,297	20.1	266	3.6	763	9.9
(e) Electricity Duties	7,718	8,226	8,559	9,052	842	10.9	333	4.1	493	5.8
(f) Entertainment Tax	649	855	767	851	119	18.3	-132	-14.6	83	10.9
(g) Other Taxes and Duties	1,492	1,901	1,970	2,515	478	32.0	-142	-6.7	545	27.7
B. Share in Central Taxes	94,024	1,09,420	1,15,737	1,36,184	21,712	23.1	6,317	5.8	20,447	17.7
II. Non-tax Revenue (C + D)	1,24,690	1,51,276	1,58,612	1,76,511	33,922	27.2	5,087	3.3	17,899	11.3
C. Grants from the Centre	76,750	99,290	1,02,955	1,17,320	26,205	34.1	2,767	2.8	14,366	14.0
D. States' Own Non-Tax Revenue (a to f)	47,939	51,986	55,657	59,191	7,718	16.1	2,320	4.4	3,534	6.3
(a) Interest Receipts	9,380	8,502	9,302	11,008	-78	-0.8	-422	-4.3	1,706	18.3
(b) Dividends and Profits	578	303	320	335	-258	-44.7	13	4.3	15	4.6
(c) General Services	11,784	15,108	16,972	14,285	5,189	44.0	1,815	12.0	-2,688	-15.8
of which:										
State Lotteries	7,124	10,741	8,670	8,207	1,546	21.7	-2,071	-19.3	-463	-5.3
(d) Social Services	4,549	3,286	4,539	4,474	-9	-0.2	1,225	37.0	-65	-1.4
(e) Economic Services	21,649	24,781	24,522	29,090	2,873	13.3	-307	-1.2	4,568	18.6
(f) Fiscal Services	1	6	2	-	1	170.4	-4	-65.6	-2	-95.4

* : Comprises General Sales Tax, Central Sales Tax, Sales Tax on motor spirit and Purchase Tax on sugarcane, etc.

'-' : Negligible/Nil.

Note : Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.